

(d) the details of profit and loss by these companies;

(e) whether the Government propose to close down some of these companies; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL): (a) There are five Central Public Sector Undertakings in the Pharmaceutical Sector under the administrative control of Department of Chemicals & Petrochemicals, namely, IDPL, HAL, BIL and SSPL. The investment in equity made in these Pharmaceutical companies by the Government are as under:

IDPL	Rs. 329.49 Crores.
HAL	Rs. 40.90 Crores.
BCPL	Rs. 40.86 Crore.
BIL	Rs. 17.48 Crore.
SSPL	Rs. 24.52 Crore.

(b) There is no bulk drug production in IDPL since October, 1996. The company is producing formulations during the last three years. HAL produces a wide range of Pharmaceutical formulations including agrovet products. BCPL manufactures a wide range of industrial chemicals like Sulphuric Acid, Ferric Alum and bulk drugs Anti Venom Serum and various formulations besides Cosmetics and Home products. BIL produces Sera, Vaccines and Toxicids. SSPL manufactures Pharmaceutical formulations, namely, Tablets, Capsules, Parenterals, liquid orals, etc.

(c) Total production during the last three years as under:—

(Rs./Crore)

Name of the PSU	1995--96	1996-97	1997-98 (Prov.)
I.P.D.L.	115.43	44.07	3.52
H.A.L.	169.34	79.52	54.29
B.C.P.L.	11.64	15.69	21.03
B.I.L.	21.45	8.25	13.40
S.S.P.L.	6.00	7.16	4.37

(d) Profit/Loss during the last three years are as under:—

(Rs./Crore)

Name of the PSU	1995--96	1996-97	1997-98 (Prov.)
I.D.P.L.	(117.01)	(153.28)	(157.39)
H.A.L.	(20.94)	(32.25)	(28.90)
B.C.P.L.	(3.59)	*15.75	(3.37)
B.I.L.	(4.87)	(9.91)	(8.81)
S.S.P.L.	(4.09)	(4.93)	(5.07)

* This includes Rs. 15.68 crore of sale proceeds of Land.

(e) and (f) There is no such proposal.

[English]

Guarantee Board for Agricultural Labour

3724. SHRI RAMESHWAR PATIDAR:
SHRIMATI SHEELA GAUTAM:

Will the Minister of LABOUR be pleased to state:

(a) whether the Union Government are contemplating to set up an Employment Guarantee Board for agricultural labourers;

(b) if so, the details thereof; and

(c) the steps being taken by the Government in this regard?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) No, Sir.

(b) and (c) Question does not arise.

C.R.P.F. Centres

3725. SHRI BASWARAJ PATIL SEDAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of CRPF centres in the country, State-wise;

(b) whether the Government propose to set up the C.R.P.F. Centre at Gulberga (Karnataka); and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) The details of CRPF centres in the Country, State-wise, are given in the Statement enclosed.

, (b) There is no such proposal.

(c) Does not arise.

Statement

Details of CRPF Centres in the Country, Statewise

- | | |
|---------------------|---|
| 1. Andhra Pradesh | IG, RAF, CRPF, N/Delhi.
DIGP, CRPF, New Delhi.
DIGP, Special Range, CRPF, N/Delhi.
DIGP, RAF, CRPF, N/Delhi.
GC, CRPF, New Delhi.
Base Hospital No. I, CRPF, N/Delhi. |
| 2. Assam | 5. Gujarat
DIGP, CRPF, Gandhinagar.
GC, CRPF, Gandhinagar. |
| 3. Bihar | 6. Haryana
GC, CRPF, Pinjore.
GC, CRPF, Gurgaon. |
| 4. Delhi | 7. Jammu & Kashmir
IG (Ops), CRPF, Jammu.
IG (Ops), CRPF, Srinagar.
DIGP, CRPF, Srinagar.
DIGP (Ops), CRPF, Srinagar.
DIGP (Ops), CRPF, Batote.
GC, CRPF, Bantalab.
RTC-IV, CRPF, Humhuma, Srinagar.
20 Bedded Hospital, CRPF, Srinagar.
AWS-VI, CRPF, Awantipur.
AWS-IV, CRPF, Jammu.
Mobile Workshop, Awantipur. |
| 5. Maharashtra | 8. Kerala
GC, CRPF, Pallipuram.
RTC-III, CRPF, Pallipuram. |
| 6. Karnataka | 9. Karnataka
DIGP, CRPF, Bangalore.
GC, CRPF, Bangalore. |
| 7. Madhya Pradesh | 10. Maharashtra
IG, CRPF, Western Sector, Bombay.
DIGP, CRPF, Nagpur.
GC, CRPF, Nagpur.
GC, CRPF, Pune.
CTC-III, CRPF, Mudkhed (Nanded). |
| 8. Madhya Pradesh | 11. Meghalaya
IGP, NES, CRPF, Shillong. |
| 9. Madhya Pradesh | |
| 10. Madhya Pradesh | |
| 11. Madhya Pradesh | |
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| 99. Madhya Pradesh | |
| 100. Madhya Pradesh | |

12. Madhya Pradesh
DIGP, CRPF, Bhopal.
DIGP, CRPF, Neemuch.
GC, CRPF, Neemuch.
GC, CRPF, Bhopal.
GC, CRPF, Shivpuri.
CTC-I, CRPF, Neemuch.
RTC-I, CRPF, Neemuch.
13. Manipur
IG (OPS), CRPF, Imphal.
DIGP, CRPF, Imphal.
DIGP (OPS), CRPF, Imphal.
GC, CRPF, Imphal.
AWS-VII, CRPF, Imphal.
14. Nagaland
DIG, CRPF, Kohima.
DIG (OPS), Dimapur
15. Orissa
DIGP, CRPF, Bhubneshwar.
GC, CRPF, Bhubneshwar.
16. Punjab
Addl. Director General, North West Zone, CRPF Chandigarh.
DIGP, CRPF, Chandigarh.
DIGP, CRPF, Jalandhar.
GC, CRPF, Jalandhar.
17. Rajasthan
Internal Security Academy, CRPF, Mt. Abu.
DIGP, CRPF, Ajmer.
Group Centre, No. I, CRPF, Ajmer.
Group Centre, No. II, CRPF, Ajmer.
18. Tripura
IGP (OPS) Tripura at Agartala.
DIGP (OPS), Agartala.
19. Tamil Nadu
DIGP, CRPF, Avadi.
GC, CRPF, Avadi.
Recruits Training Centre No. II, CRPF, Avadi.
Central Training College, No. II, CRPF, Coimbatore.

20. Uttar Pradesh
IGP, Central Sector, CRPF, Lucknow.
DIGP, CRPF, Allahabad.
DIGP, CRPF, Rampur.
GC, CRPF, Allahabad.
GC, CRPF, Lucknow.
GC, CRPF, Rampur.
Central Weapon Store, CRPF, Rampur.
Arms Workshop No. II, CRPF, Rampur.
21. West Bengal
IGP, Eastern Sector, CRPF, Calcutta.
DIGP, CRPF, Calcutta.
Group Centre, CRPF, Durgapur.

[Translation]

Inclusion of Castes in the Central List of OBC

3726. SHRI PRADEEP KUMAR YADAV:
SHRI BHAGWAN SHANKAR RAWAT:
SHRI JANG BAHADUR SINGH PATEL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the number of castes, subcastes recommended by the National Commission for OBC included in the Central list of OBC during 1997-98;

(b) the number of castes out of them notified in the Gazette of India;

(c) whether the Government is bound to comply the recommendations of the National Commission for OBC as per the law; and

(d) if so, the number of recommendations complied with so far and the result thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) Inclusion of 291 castes/sub castes/synonyms were recommended by the National Commission for Backward Classes from 1st April, 1997 to 31st March, 1998.

(b) 06 castes/sub-castes/synonyms have been notified in the Gazette of India as Backward Classes vide Resolution No. 12011/13/97-BCC, dated 03.12.1997.

(c) Section 9 (2) of the NCBC ACT 1993 (27th of 1993) inter-alia provides that the recommendations of the Commission shall ordinarily be binding upon the Central Government.